

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) to (d). A Skymaster aircraft, of the Seven Seas Airlines, operating a non-scheduled freighter service from Luxembourg to Tokyo took off from Bombay for Bangkok at approximately 0430 hours IST on 20th March, 1961. After about 1½ hours the aircraft experienced engine trouble and began to lose height. The aircraft ultimately crash-landed at a distance of approximately 3 miles from the Sonogaon airport. The aircraft was extensively damaged and two of the eight crew members received minor injuries.

The aircraft carried, among other things, one package of jewellery stones weighing one kilogram and four packages of watches weighing in all 60 kilograms.

Shri Assar: It is mentioned in the statement that the aircraft carried, among other things, one package of jewellery stones weighing one kilogram and four packages of watches weighing in all 60 kilograms. May I know whether these valuables have been frozen by the Government?

Shri Mohiuddin: These cargoes were found on the aircraft. They contained a proper list in the manifest. They were guarded by the Central Excise officers and the police, and when the next plane arrived they were loaded and sent away. We are concerned with the enquiry regarding the reasons for the accident to the aircraft.

Shri Sadhan Gupta: May I know to whom this aircraft belongs and where it was flying to?

Shri Mohiuddin: As mentioned in the question, it belonged to the Seven Seas Airlines and it was on its way to Tokyo.

Shri Sadhan Gupta: To what country does this Seven Seas Airline belong?

Shri Mohiuddin: I think it is registered in U.S.A.

Mr. Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Inaugural Flights by Air India International

***1387. Shri Dinesh Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have any say in selecting invitees to go on inaugural flights of Air India International; and

(b) if so, on what basis are persons invited?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) This is a purely domestic matter for the Corporation to decide.

(b) The selection of invitees is made by Air India International on commercial considerations as well as to build up public relations and publicity.

All India Institute of Medical Sciences

***1392. Shri V. P. Nayar:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the construction of Out Patient Department in the All India Institute of Medical Sciences has been given on contract to a private contractor;

(b) what if any was the special reason to give such work to a private contractor and not entrusting this work to the C.P.W.D. or the National Building Construction Corporation Ltd. of the Government of India; and

(c) whether it is a fact that this work was not advertised in the papers and only tenders were privately invited from selected firm; and

(d) whether a copy of the statement showing the details of offers made by each firm for this work will be laid on the Table?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) There was no special reason. It was, however, agreed in 1958 that the construction works of the Institute may be executed through an agency other than the C.P.W.D.

(c) It is not a fact.

(d) A comparative statement is given below:

COMPARATIVE STATEMENT

Estimated cost—Rs. 30,24,822.

Name of firm	Tendered amount
1. M/s. Santokh Singh B.A. & Bros.	Rs. 30,48,922:00
2. M/s. Tirath Ram	Rs. 31,84,082:11

Imphal-Gauhati Telegraph Communications

*1393. **Shri L. Achaw Singh:** Will the Minister of **Transport and Communications** be pleased to state:

(a) whether it is a fact that land circuit lines for telegraphic communication between Imphal and Gauhati were cut and dislocated since December 1960 by activities of Naga hostiles and telegrams are despatched by ordinary mail;

(b) whether any arrangement was made for despatch of the telegrams by wireless; and

(c) if so, whether all the telegrams are despatched by wireless or only some are despatched by wireless and others by ordinary mail?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) Yes, the land circuits are at times dislocated and then some telegrams are sent by ordinary mail.

(b) Yes.

(c) Messages are cleared over the wireless link to the extent possible and the rest are despatched by Air Mail.

Mobile Libraries on N.F. Railway and S. Railway

*1396. **Shri Osman Ali Khan:** Will the Minister of **Railways** be pleased to state:

(a) whether Government have finalised the scheme of introducing mobile libraries on the North-East Frontier and the Southern Railways;

(b) if so, when the scheme is to come into existence; and

(c) the cost of the scheme?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) On the Southern Railway it will take a few months more before the libraries are brought into commission. On the Northeast Frontier Railway, one of the libraries is expected to be brought into use sometime in June 1961 and the other soon after.

(c) Rs. 72,000 approximately on the Southern Railway and Rs. 11,000 approximately on the Northeast Frontier Railway, for introducing the scheme.

All India Institute of Medical Sciences

*1400. **Shri V. P. Nayar:** Will the Minister of **Health** be pleased to state:

(a) whether it is a fact that the work for Agricultural supervision of the work of construction of Out Patient Department and Hospital Buildings in the All India Institute of Medical Sciences proposed to cost over Rs. 3 crores has been given to two firms of Architects in Delhi and, if so, the names of the firms; and

(b) what were the terms offered by the two firms as against the offers made by other competitors for the work of Architects?

The Minister of Health (Shri Karmarkar): (a) The work of construction of the O.P.D. Block estimated to cost Rs. 57.61 lakhs has been awarded to Messrs. Kanvinde and Rai and Messrs. Master, Sathe and Kothari, two firms of Architects jointly. It is proposed to entrust the construction of the Hospital buildings estimated to cost Rs. 265.80 lakhs to the same firms.

(b) A comparative statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 84]